IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/143/ND/2017

IN THE MATTER OF:

Mr. Tanu Gupta

.. PETITIONER

SECTION:

Under Section 441 (165)

Order delivered on 26.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Ashutosh Gupta, Advocate

For the Respondents

. 2

ORDER

Learned Counsel for the petitioner is present. Heard the matter. The matter is adjourned to 02.11.2017 for clarifications in relation to prosecution launched by ROC.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 26.10.2017